

F.No.C-50/25/2000-AD.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

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North Block, New Delhi
Dated, the 25th March, 2019

Office Order No. 38/2019

Consequent upon the appointment of Shri Ashok Kumar Pandey and Shri Sandeep Mohan Bhatnagar as Members in CBIC, it has been decided with the approval of the Competent Authority, to allocate charges of Members of Central Board of Indirect Taxes and Customs as under until further orders:-

Sl. No.	Name	Charge	Zones/DGs to be supervised
1.	Shri Susanta Kumar Panda	Member (IT, Legal and CV)	Principal Chief Commissioner GST & CX, Kolkata; Chief Commissioner Customs, Kolkata; Chief Commissioner GST, CX & Customs, Bhubaneswar; Chief Commissioner GST & CX Ranchi; Chief Commissioner Customs (P), Patna; Chief Commissioner GST, CX & Customs, Guwahati; Directorate General of Systems & Data Management; Chief Commissioner (A.R.); CESTAT; Settlement Commission; Authority of Advance Rulings; Directorate of Legal Affairs; Directorate General of Audit; Directorate General of Performance Management.
2.	Smt. Ameeta Suri	Member (GST & CX)	Principal Chief Commissioner GST & CX, Ahmedabad; Chief Commissioner GST & CX, Vadodara; Chief Commissioner Customs, Ahmedabad;



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			<p>Commissioner (PAC);</p> <p>Directorate General of National Anti-Profitteering</p> <p>Directorate General of Goods & Services Tax.</p>
3.	Dr. John Joseph	Member (Tax Policy)	<p>Principal Chief Commissioner GST & CX, Delhi;</p> <p>Chief Commissioner Customs, Delhi;</p> <p>Chief Commissioner Customs (Prev.), Delhi;</p> <p>Principal Chief Commissioner GST & CX, Lucknow;</p> <p>Chief Commissioner GST, CX & Customs, Meerut;</p> <p>Chief Commissioner GST & CX, Jaipur;</p> <p>Chief Commissioner GST & CX, Chandigarh;</p> <p>Chief Commissioner GST & CX, Panchkula.</p>
4.	Shri Raj Kumar Barthwal	Member (Customs)	<p>Chief Commissioner GST, CX & Customs, Hyderabad;</p> <p>Chief Commissioner GST, CX & Customs, Visakhapatnam;</p> <p>Chief Commissioner GST & CX, Bhopal;</p> <p>Chief Commissioner GST & CX, Nagpur;</p> <p>Directorate General of Export Promotion;</p> <p>Directorate General of Valuation;</p> <p>Directorate of Logistics;</p> <p>Central Revenue Control Laboratories;</p> <p>Directorate of International Customs.</p>
5.	Shri Ashok Kumar Pandey	Member (Admin & Vigilance)	<p>Principal Chief Commissioner GST & CX, Bengaluru;</p> <p>Chief Commissioner Customs, Bengaluru;</p> <p>Principal Chief Commissioner GST & CX, Chennai;</p> <p>Chief Commissioner Customs, Chennai;</p> <p>Chief Commissioner Customs (Prev), Tiruchirappalli;</p> <p>Chief Commissioner of GST, CX & Customs, Thiruvananthapuram;</p> <p>Directorate General of NACIN;</p> <p>Directorate General of Vigilance;</p> <p>Directorate General of HRD;</p> <p>Directorate General of Tax Payer Services.</p>

[Handwritten Signature]

6.	Shri Sandeep Mohan Bhatnagar	Member (Investigation)	Principal Chief Commissioner GST & CX, Mumbai; Principal Chief Commissioner Customs, Mumbai-I; Chief Commissioner Customs, Mumbai-II; Chief Commissioner Customs, Mumbai-III; Chief Commissioner GST, CX & Customs, Pune; Directorate General of Goods & Service Tax Intelligence; Directorate of Revenue Intelligence; Directorate General of Analytics and Risk Management.
7	Shri Pranab Kumar Das	Chairman	All the Members of CBIC;


(S.A. Ansari)

Under Secretary to the Government of India

Copy to:

- 1, All Officers concerned
2. PS to FM/MoS(R)/Secretary(Rev)/Secretary (EA)/Secretary(Exp)/AS(R)/AS(F)/JS(R)
3. Chairman, CBIC/All Members, CBIC/DG(Vig)/All Joint Secretaries & Commissioners under CBIC
4. All Principal Chief Commissioners/Principal Directors General/Chief Commissioners/Directors General under CBIC
5. Dir(Hqrs)/SO(P)/AD V/Ad.I/Hindi Section
6. Pr CCA, AGCR Building, I.P. Estate, New Delhi
7. All Heads of Department under CBIC
8. DG, HRD(HRM)/ADG, HRM-II
9. Webmaster with a request to upload on CBIC website
10. Office Order Folder